

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

\*\*\*\*\*

**Subject: Assigning of additional charge of the Courts of District headquarter Srinagar.**

## ORDER

No.: 08 of 2022/RG/Gs.

Dated: 01-01-2022

Pursuant to the sanction of earned leave in favour of the following Judicial officers for the period stated against each in Column No. (iii), the additional charge of these Courts is assigned/given to the Courts mentioned in Column No. (iv) against each, as a stop-gap arrangement:

S. No.	Name of the Officer S/Shri	Period of leave	Court to which the charge is assigned:
(i)	(ii)	(iii)	(iv)
i.	Mrs. Masarat Roohi, Addl District & Sessions Judge, Srinagar	18.01.2022 to 13.02.2022 sanctioned vide Order No. 1332 of 2021/RG dated 30.12.2021	Principal District & Sessions Judge, Srinagar
ii.	Ajay Kumar Gupta, 1 <sup>st</sup> Addl District & Sessions Judge, Srinagar	18.01.2022 to 05.02.2022 sanctioned vide Order No. 1333 of 2021/RG dated 30.12.2021	3rd Addl District & Sessions Judge, Srinagar
iii.	Mohammad Ashraf Bhat, 2 <sup>nd</sup> Addl. District & Sessions Judge, Srinagar	18.01.2022 to 09.02.2022 sanctioned vide Order No. 1320 of 2021/RG dated 20.12.2021	Additional District Judge, Bank Cases, Srinagar
iv.	Naushad Ahmad Khan, 4 <sup>th</sup> Addl District & Sessions Judge, Srinagar	18.01.2022 to 31.01.2022 sanctioned vide Order No. 1343 of 2021/RG dated 30.12.2021	Addl District Judge, (TADA/POTA), Srinagar,

**By Order**

  
(Permod Kumar) 1/1/22  
Joint Registrar(Adm)

No: 153-59/RG/Gs.

Dated: 01-01-2022

**Copy of above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr Justice Ali Mohammad Magrey, Administrative Judge, District Srinagar  
..... for information of their Lordships.
3. Principal District & Sessions Judge, Srinagar
4. All concerned Courts/Judicial Officers.  
..... for information and necessary action.
5. CPC, e-Courts, High Court of J&K and Ladakh, Jammu for information and with the request to get the same uploaded on the official website of the High Court.
6. In-charge Library, High Court Wing Jammu/Srinagar for information and keeping the record.

  
Joint Registrar(Adm)